

Proposal to bring Howrah and Hoogly Districts under Calcutta Telephone System

4001. SHRI PRIYA RANJAN DAS MISTRI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Ministry propose to bring the Howrah and Hooghly Districts under Calcutta Telephone system during the Seventh Five Year Plan ; and

(b) if so, whether Government propose to give special priority for microwave link for the 66, 67, 69 and 62 Exchanges under Calcutta Telephones immediately ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : Some areas of Howrah and Hooghly Districts are already served by Calcutta Telephone System. There is no proposal to bring the rest of Howrah and Hooghly Districts under Calcutta Telephone System.

(b) '67' and '62' Telephone Exchange of Calcutta Telephones are connected by microwave link. There is no proposal to provide Microwave link for '66' and '69' exchanges at present.

Assets and Turnover of Top Ten Industrial Houses

4002. SHRI V. SOBHANANDREESWARA RAO : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) the total turnover of the companies managed by the top ten groups for the year 1983-84 ;

(b) the total value of assets of the companies owned or managed by the top ten industrial Business Houses in the country ; and

(c) the increase in the turnover and value of assets in the last five years period in respect thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) to (c) : The turnover and assets in 1983 and increase thereof during 1978-83 of the top ten Industrial Houses in the country ranked according to their assets in 1983 are given below :

	Rs. in Crores	
Turnover	1983	11003
Assets	1983	9858
Increase in turnover	1978-83	6106
Increase in assets	1978-83	6011

Setting up of Cement Factory at Sunki

4003. SHRI GIRIDHAR GOMANGO : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether the Ministry has issued any letter of intent to Government of Orissa for cement factory at Sunki in Keraput District ;

(b) if so, when it was issued and the steps taken by Government of Orissa to start the preliminary work to construct the buildings and other infrastructures since then ;

(c) the progress made and funds provided by Government for this factory ; and

(d) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) to (d) : A letter of intent was issued on 26th December, 1983 to M/s. Industrial Promotion and Industrial Corporation of Orissa Ltd., a Government of Orissa Undertaking for the establish-